

(17)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CP/154/CAA/2017
NAME OF THE TRANSFEROR. : DYNACON EQUIPMENT PVT LTD
NAME OF THE TRANSFERRER. : KALAVAKARU ESTATES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Vikram . P- Jain Shruti Krishnan for T.K. Bhaskar	Counsel for Petitioner	<u>Vikram</u>
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ORDER

Counsel for the Petitioner present and submitted that the reports of the R.D. and the Official Liquidator are awaited and prayed for adjournment. At request, time is enlarged. Put up on **31.10.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)